Statement

Details of cases reported/registered by NCPCR regarding child abuse committed in illegal children homes during 2013-14 to 2016-17.

S1.	No. States	2013-14	2014-15	2015-16	2016-17	Total
1.	Bihar	-	-	1	-	1
2.	Maharashtra	-	-	-	1	1
3.	Uttar Pradesh	-	1	3	-	4
	Total	-	1	4	1	6

### Care and protection of disabled people

- \*252. SHRI VIVEK K. TANKHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- how many institutions are there in Delhi/NCR for care and protection of disabled people together with the number of persons taken care of;
- whether these institutions are sufficient to meet the present requirement and whether there is any plan for their expansion throughout the country?
- the data of facilities provided to the disabled, old and infirm, during the last three years, State-wise; and
- whether Government proposes to expand such facilities by entering into partnership/arrangements with verified and accredited NGOs?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THA AWAR CHAND GEHLOT): (a) Under the Government of India, Pandit Deendayal Upadhyay National Institute for Persons with Physical Disabled (PDUNIPPD), New Delhi along with its satellite centre at Seemapuri in Delhi, and Regional Centres of Ali Yavar Jung National Institute Speech and Hearing Disabled (AYJNISHD), and National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), at NOIDA are working for empowerment of Persons with Disabilities (PwDs) in Delhi/ National Capital Region (NCR). Other than that, Government of India provides Grant-in Aid under Deendayal Upadhyaya Rehabilitation Scheme (DDRS) to Non-Governmental Organizations (NGOs) for various projects for the welfare for PwDs. There are a total (30) thirty NGOs working under DDRS in Delhi, Gurugram, Faridabad, Noida and Ghaziabad. The details of these NGOs are given in Statement-I (See below).

- Starred Questions
- (b) Rehabilitation of persons with disabilities is an ongoing process. The Government of India has already established (8) eight National Institutes (NIs) and (12) twelve Composite Regional Centres (CRCs) all over the country for training Rehabilitation Personnel and providing Rehabilitation Services to the Persons with Disabilities and also setting up with the support of the State Government for temporary building and land, another eight new CRCs in Rajasthan (Jaipur), Sikkim, Punjab, Jharkhand, Haryana, Manipur, Tripura and Jammu and Kashmir (Jammu). Other than that, under Deendayal Upadhyaya Rehabilitation Scheme (DDRS) a sum total of (640) six hundred and forty Non-Governmental Organizations (NGOs) received Grant-in-Aid for working for the welfare for PwDs.
- Welfare of the disabled persons is primarily a State subject by virtue of entry 9 of the State List of the Constitution of India. The Central Government supplements the efforts of the States through the following schemes:
  - Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) - Under which, Grant-in Aid is provided to the implementing agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances to promote physical, social and psychological rehabilitation of Persons with Disabilities by reducing the effects of disabilities and at the same time enhance their economic potential.
  - (ii) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA)- Under the scheme, assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995, particularly for creating barrier free environment, supporting District Disability Rehabilitation Centres (DDRCs), Composite Regional Centres (CRCs) etc. including Skill Training Programmme for Persons with Disabilities.
  - (iii) Deendayal Disabled Rehabilitation Scheme (DDRS)- Under the scheme, grantin-aid to Non-Governmental Organizations (NGOs) for projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels, programmes for pre-school and early intervention.
  - (iv) Scholarship Schemes for students with disabilities- The Department of Empowerment of Persons with Disabilities (Divyangjan) is implementing the following five Scholarship Schemes:

- Pre-matric scholarships for students with disabilities for Class IX and X students.
- Post-matric scholarships for students with disabilities for Class XI to Postgraduation.
- Top Class Education scholarships for students with disabilities for Postgraduation degree/diploma in 197 notified institutions.
- National Overseas Scholarships for students with disabilities for pursuing Master's level courses and PhD abroad.
- National Fellowships for Person with Disabilities is a fellowship scheme for pursuing M.Phil/Ph.D. courses in any University recognized by University Grants Commission (UGC).

Details of number of persons benefited by the National Institutes and CRCs during last three years given in Statement-II (*See* below). Number of beneficiaries covered under ADIP Scheme by various Implementing Agencies during last three years are given in Statement-III (*See* below). Under DDRS Scheme beneficiaries covered by NGOs during last three years are given in Statement-IV (*See* below). Number of beneficiaries covered under Scholarship Schemes for students with disabilities during last two years are given in Statement-V (*See* below).

National Handicapped Finance and Development Corporation (NHFDC) is providing financial assistance in the form of concessional loans to the Persons with Disabilities (PwDs) for self-employment and higher education.

The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities has been implementing schemes for providing support to the PwDs suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.

Ministry Social Justice and Empowerment is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grant-in-aid are given for running and maintenance of *inter-alia* Old Age Homes, Day Care Centres, Mobile Medicare Units, Multi Facility Care Centres for Older Widows etc. State-wise beneficiaries covered by NGOs under the Scheme of IPOP during last three years are given in Statement-VI (*See* below).

(d) Providing grants to NGOs under DDRS is a continuous process. Government of India provides Grant-in Aid only to the accredited NGOs after their proposals are forwarded by the respective State Governments.

# Statement-I

# List of the NGOs in Delhi/NCR under DDRS

Sl.	No.Name of	the State Name of the NGOs	Full Address
1.	Delhi	Action for Ability Development and Inclusion	2, Balbir Saxena Marg, Haus Khas New Delhi-110016
2.	Delhi	Action for Ability Development and Inclusion	2, Balbir Saxena Marg, Haus Khas New Delhi-110016
3.	Delhi	Action for Ability Development and Inclusion	2, Balbir Saxena Marg, Haus Khas New Delhi-110016
4.	Delhi	Akshay Pratisthan	D-111, Vasant Kunj, New Delhi 110070
5.	Delhi	All India Federation of the Deaf	18, Northend Complex, Sri Ram Krishna Ashram Marg, Nea Panchkuiyan, New Delhi-1
5.	Delhi	Amar Jyoti Charitable Trust	Karkardooma, Vikas Marg, Nev Delhi-92
7.	Delhi	Amar Jyoti Charitable Trust	Karkardooma, Vikas Marg, Nev Delhi-92
3.	Delhi	Army Wives Welfare Association (Army Welfare Society)	C/o.Base Hospital Delhi Cantt.10
€.	Delhi	Association for Advancement & Rehabilitation of Handicapped (AA R0H)	224, Vasant Enclave, New Delhi-110057.
10.	Delhi	Chandrabhushan Singh Memorial Mahila, Bal Evam Shravan Viklang Shiksha Evam Punarvas Sansthan	M-124, Rama Krishna Vihar, Plo No,29. I.P.Extention, Patparganj Delhi-110092
11.	Delhi	Dr. Zakir Hussain Memorial Society	Near Chhappar Wali Masjid, Okhla Village, New Deihi-25
12.	Delhi	Institution for the Blind	Amar Colony, Lajpat Nagar-IV New Delhi-24
13.	Delhi	Janata Adarsh Andh Vidyalaya	Siri Fort Road, (Behind Bunglov No.4), Sadiq Nagar, New Delhi 110049
14.	Delhi	Muskan/PAWCMH	Sector-B, Pocket-2, Plot No. Vasant Kunj, New Delhi

S1.N	o. Name of the	e State Name of the NGOs	Full Address
15.	Delhi	National Association for the Blind (Delhi)	Sector-V, R.K.Puram, New Delhi-
16.	Delhi	National Association for the Blind (Delhi)	Sector-V, R.K.Puram, New Delhi- 110022
17.	Delhi	National Association for the Blind (Delhi)	Sector-V, R.K.Puram, New Delhi- 110022
18.	Delhi	National Association for the Blind (Delhi)	Sector-V, R.K.Puram, New Delhi- 110022
19.	Delhi	National Association for the Blind (Delhi)	Sector-V, R.K.Puram, New Delhi- 110022
20.	Delhi	Sanjeevani Social Welfare Society	RZ-51A G.N.& Nasirpur Road, Durga Park, New Delhi
21.	Delhi	The Delhi Society for the Welfare of Special Children	Okhla Centre, Okhla Marg, New Delhi-110025
1.	Haryana	All India Confederation of the Blind (Gurgaon)	Chandan Vihar-VIII, Behrampur, P.O. Fazilpur, Distt. Gurgaon, Haryana
2.	Haryana	Association for the Welfare of Handicapped	Plot No 4, Behind F.C.I., Godown near Jain Mandir, Dabuta road, N.I.T. Faridabad-121001, Haryana
3.	Haryana	Educational-cum-Vocational Association for the Disabled	100 Ft.Road, Shyam Colony, Ballabhgarh-121004, Faridabad, Haryana
4.	Haryana	Khushboo Welfare Society	Sector 10 A, Near IOC Colony, Gurgaon .Haryana
5.	Haryana	National Association for the Integration and Rehabilitation of the Handicapped	Plot No.4, Behind F.C.L.Godown near Jain Mandir, Dabuta road, N.I.T. Faridabad-121001, Haryana
6.	Haryana	Vishwas-Vision for Health, Welfare and Needs	Sector 46, Arya Samaj Road, Near Unitech Cyber Park, Gurgaon- 122002, Haryana
1.	Uttar Pradesh	Anand Training Charitable Society	Mariam Nagar, Meerut Road, Ghaziabad, Uttar Pradesh-201003

Starred Questions

S1.	No.Name of the State Name of the NGOs	Full Address
2.	Uttar Pradesh Anand Training Charitable Society	Mariam Nagar, Meerut Road, Ghaziabad, Uttar Pradesh-201003
3.	Uttar Pradesh Bhagirath Sewa Sansthan	R-10/144, New Raj Nagar, Gaziabad, Uttar Pradesh

## Statement-II

 ${\it Number\ of\ persons\ benefited\ by\ the\ National\ Institutes\ and\ CRCs\ during/the\ last}$ three years and current year are as under-

#### National Institutes

Sl. No	o. Name of the Institute	Number of beneficiaries			
		2013-14	2014-15	2015-16	
1	2	3	4	5	
1.	National Institute for the Empowerment of Visual Disabilities, Dehradun	214990	220177	237259	
2.	National Institute for Locomotor Disabilities, Kolkata	51076	194691	204088	
3.	Ali Yavar Jung National Institute for Speech and Hearing Disabilities, Mumbai	96980	94740	86287	
4.	National Institute for Empowerment of Intellectual Disabilities, Secunderabad	163268	162640	110362	
5.	Swami Vivekanand National Institute for the Rehabilitation Training and Research, Cuttack	220939	215963	267793	
6.	Pt. Deendayal Upadhayaya National Institute for Physical Disabilities, New Delhi	75690	74837	93157	
7.	National Institute for Empowerment of Persons with Multiple Disabilities, Chennai	67298	88464	135943	

Indian Sign Language Research and Training Institute is a newly created National level Institute and currently does not provide rehabilitation services.

# Composite Regional Centres

Sl.	No. Name of CRC	2013-14	2014-15	2015-16
1.	CRC, Guwahati	18264	22257	28324
2.	CRC, Sundernagar	22513	38630	29161
3.	CRC, Bhopal	11575	11029	13177
4.	CRC, Srinagar	24784	20431	33635
5.	CRC, Lucknow	4428	6251	10671
6.	CRC, Patna	14199	17450	15804
7.	CRC, Ahmedabad	3342	4210	5197
8.	CRC, Kozhikode	13760	18161	16521

<sup>4 (</sup>four) new CRCs in Rajnandgaon, Nellore, Devengere and Nagpur have been established recently only.

Statement-III State-wise number of beneficiaries covered under ADIP Scheme by various Implementing Agencies during last three years.

		N	lo. of Beneficiar	ies
S1. N	No. Name of the State/ UTs	2013-14	2014-15	2015-16
1	2	3	4	5
1.	Andhra Pradesh	15301	21160	6328
2.	Bihar	6140	5472	1108
3.	Chhattisgarh	1011	4608	3772
4.	Goa	351	230	137
5.	Gujarat	5701	5356	1700
6.	Haryana	4705	5689	4942
7.	Himachal Pradesh	9140	8552	3295
8.	Jammu and Kashmir	4162	1569	994
9.	Jharkhand	1516	9181	182
10.	Karnataka	4197	4001	6421
11.	Kerala	1173	3213	4574

Written Answers to		[8 December, 2016]	Starred Questions	55
1	2	3	4	5
12.	Madhya Pradesh	20598	15318	17341
13.	Maharashtra	32875	22062	27065
14.	Odisha	13612	7921	13429
15.	Punjab	6090	2860	13373
16.	Rajasthan	21019	12712	9272
17.	Tamil Nadu	8882	10183	9243
18.	Uttar Pradesh	60806	43324	41309
19.	Uttarakhand	11526	15168	5184
20.	West Bengal	16592	16246	18783
21.	Andaman and Nicobar	69	750	
22.	Chandigarh	86	59	
23.	Dadra and Nagar Haveli	130	342	58
24.	Daman and Diu	60	83	35
25.	Delhi	9677	4208	3779
26.	Lakshadweep	-	-	
27.	Puducherry	159	-	
28.	Arunachal Pradesh	381	60	353
29.	Assam	17571	12962	9129
30.	Manipur	1049	2908	348
31.	Meghalaya	747	1015	120
32.	Mizoram	487	415	31
33.	Nagaland	0	616	19
34.	Sikkim	0	332	420
35.	Tripura	982	150	1888
36.	Telangna	700	835	982
	Total	277225	239560	205614

56 Written Answers to

Statement-IV

Details of beneficiaries covered by NGOs during the last three years under DDRS

Scheme

		2013-14		2014-15	2015-16	
S1. N	No. Name of the State	No. of Beneficiaries		No. of	No. of	
				Beneficiaries Beneficiarie		
1	2	3		4	5	
1.	Andman and Nicobar Islands		0	0	0	
2.	Andhra Pradesh	206	513	19706	13829	
3.	Arunachal Pradesh	19	26	0	963	
4.	Assam	19	80	3289	1684	
5.	Bihar	12	218	555	900	
6.	Chandigarh		0	0	0	
7.	Chhattisgarh	9	84	527	912	
8.	Dadra and Nagar Haveli		0	0	0	
9.	Daman and Diu		0	0	0	
10.	Delhi	39	50	3349	7091	
11.	Goa	1	.08	170	130	
12.	Gujarat	46	36	1973	5535	
13.	Haryana	106	540	13324	12124	
14.	Himachal Pradesh	18	36	300	313	
15.	Jammu and Kashmir		50	352	60	
16.	Jharkhand	1	80	446	199	
17.	Karnataka	72	90	1324	1599	
18.	Kerala	74	04	9849	5874	
19.	Lakshadweep		0	0	0	
20.	Madhya Pradesh	7	67	2062	2174	
21.	Maharashtra	103	50	2799	1893	
22.	Manipur	47	51	4111	3898	
23.	Meghalaya	2	243	710	1177	

Written Answers to		Written Answers to		[8 December, 2016]	Sto	Starred Questions	
1	2	3		4	5		
24.	Mizoram		40	562	215		
25.	Nagaland		0	0	29		
26.	Odisha		11199	5142	6470		
27.	Puducherry		115	222	234		
28.	Punjab		101	1948	881		
29.	Rajasthan		3143	5826	2741		
30.	Sikkim		0	0	0		
31.	Tamil Nadu		37654	1627	5582		
32.	Telangana		0	12344	12393		
33.	Tripura		188	89	30		
34.	Uttar Pradesh		7968	5918	92991		
35.	Uttrakhand		498	1152	672		
36.	West Bengal		27039	1900	26581		
	DDRC		0	80000	850001		
	Total		166799	181576	210482		

Statement-V

(A) Number of beneficiaries covered under Scholarship Scheme for students with disabilities during the last two years

Sl. N	o. State/UT	Pre-matric Scholarships		Post matric Scholarships		Top Class Education
		2014-15	2015-16	2014-15	2015-16	2015-16
1	2	3	4	5	6	7
1.	Andaman and Nicobar	0	0	0	1	0
2.	Andhra Pradesh	0	17	0	72	3
3.	Arunachal Pradesh	0	0	0	5	0
4.	Assam	0	9	0	38	2
5.	Bihar	0	8	0	219	5
6.	Chandigarh	0	11	0	14	0

58	Written Answers to	ritten Answers to [RAJYA SABHA]			Starred Questions		
1	2	3	4	5	6	7	
7.	Chhattisgarh	0	2	0	28	0	
8.	Dadra and Nagar Haveli	0	0	0	3	0	
9.	Daman and Diu	0	0	0	0	0	
10.	Delhi	0	3	0	133	2	
11.	Goa	0	0	0	0	0	
12.	Gujarat	0	25	0	56	1	
13.	Haryana	0	0	0	42	2	
14.	Himachal Pradesh	0	38	0	46	0	
15.	Jammu and Kashmir	0	27	0	110	1	
16.	Jharkhand	0	2	0	51	0	
17.	Karnataka	0	38	0	249	3	
18.	Kerala	0	1108	0	194	0	
19.	Lakshadweep	0	0	0	0	0	
20.	Madhya Pradesh	0	76	0	234	2	
21.	Maharashtra	0	14	0	76	3	
22.	Manipur	0	0	0	0	0	
23.	Meghalaya	0	0	0	24	0	
24.	Mizoram	0	0	0	0	0	
25.	Nagaland	0	0	0	4	0	
26.	Odisha	0	536	0	690	3	
27.	Puducherry	0	0	0	2	0	
28.	Punjab	0	4	0	61	0	
29.	Rajasthan	0	24	0	138	4	
30.	Sikkim	0	0	0	12	0	
31.	Tamil Nadu	0	23	0	136	0	
32.	Telangana	0	13	0	67	1	
33.	Tripura	0	14	0	45	0	
34.	Uttarakhand	0	0	0	45	0	
35.	Uttar Pradesh	0	117	0	921	9	
36.	West Bengal	0	74	0	346	3	
	Total	0	2185	0	4107	44	

Written Answers to [8 December, 2016] Starred Questions

(F	3)

		National Fellowship for PwD		National Overseas Scholarship	
Sl. N	Io. State/UT	2014-15	2015-16	2014-15	2015-16
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	0	0	0	0
2.	Andhra Pradesh	74	111	0	0
3.	Arunachal Pradesh	0	0	0	0
4.	Assam	3	5	0	0
5.	Bihar	16	24	0	3
6.	Chandigarh	0	0	0	0
7.	Chhattisgarh	3	4	0	0
8.	Dadra and Nagar Haveli	0	0	0	0
9.	Daman and Diu	0	0	0	0
10.	Delhi	5	16	0	1
11.	Goa	0	0	0	0
12.	Gujarat	7	11	0	0
13.	Haryana	12	17	0	1
14.	Himachal Pradesh	2	3	0	0
15.	Jammu and Kashmir	2	5	0	0
16.	Jharkhand	8	8	0	0
17.	Karnataka	14	26	0	0
18.	Kerala	3	10	0	1
19.	Lakshadweep	0	0	0	0
20.	Madhya Pradesh	6	14	0	0
21.	Maharashtra	18	39	0	0
22.	Manipur	2	2	0	0
23.	Meghalaya	0	0	0	0
24.	Mizoram	0	0	0	0
25.	Nagaland	0	0	0	0

60	Written Answers to	[RAJYA SABHA	.]	Starred Questions		
1	2	3	4	5	6	
26.	Odisha	16	20	0	0	
27.	Puducherry	3	5	0	0	
28.	Punjab	2	9	0	0	
29.	Rajasthan	4	13	0	0	
30.	Sikkim	0	0	0	0	
31.	Tamil Nadu	31	51	0	0	
32.	Telangana	0	13	0	1	
33.	Tripura	1	2	0	0	
34.	Uttarakhand	0	0	0	0	
35.	Uttar Pradesh	58	82	0	0	
36.	West Bengal	16	37	0	0	
	Total	306	527	0	7	

Statement-VI
State-wise beneficiaries covered by NGOs under the Scheme of IPOP during the last three years

Sl. N	Io. Name of State/UT		Beneficiaries			
		2013-14	2014-15	2015-16		
1	2	3	4	5		
1.	Andhra Pradesh	4550	3875	4800		
2.	Bihar	75	75	75		
3.	Chhattisgarh	25	0	25		
4.	Goa	0	0	0		
5.	Gujarat	0	0	0		
6.	Haryana	700	175	550		
7.	Himachal Pradesh	960	425	450		
8.	Jammu and Kashmir	0	0	0		

Written Answers to	[8 December, 2016	] Starred	Starred Questions 6	
1 2	3	4	5	
9. Jharkhand	0	0	0	
10. Karnataka	645	515	1565	
11. Kerala	1003	0	100	
12. Madhya Pradesh	445	125	150	
13. Maharashtra	2195	490	1760	
14. Odisha	5450	2775	1475	
15. Punjab	350	225	250	
16. Rajasthan	220	50	75	
17. Tamil Nadu	725	1970	3895	
18. Telangana	0.00	175	275	
19. Uttar Pradesh	650	475	425	
20. Uttarakhand	150	75	125	
21. West Bengal	3125	2325	1875	
22. Andaman and Nicobar Isla	nds 0	0	C	
23. Chandigarh	0	0	0	
24. Dadra and Nagar Haveli	0	0	C	
25. Daman and Diu	0	0	C	
26. Lakshadweep	0	0	C	
27. Delhi	5070	125	150	
28. Puducherry	0	0	C	
29. Arunachal Pradesh	0	0	25	
30. Assam	700	2500	2825	
31. Manipur	875	1725	2025	
32. Meghalaya	0	0	0	

62	Written Answers to	[RAJYA SABHA]	Starred Questions	
1	2	3	4	5
33.	Mizoram	0	50	100
34.	Nagaland	0	25	25
35.	Sikkim	0	0	0
36.	Tripura	0	50	75

#### Security clearance to Sun TV Network channels

- \*253. DR. SUBRAMANIAN SWAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the Ministry of Home Affairs has communicated the required Security Clearance to the Sun TV Network for the 33 TV channels to the Ministry of Information and Broadcasting;
- (b) whether any court matter is pending against the 33 TV channels of the Sun TV Network; and
- (c) whether any Show Cause Notice has been given to the similarly placed seven other companies having 23 TV channels, if so, the details thereof?

THE MINISTER OF INFORMATION AND BRAODCASTING (SHRI M. VENKAIAH NAIDU): (a) Out of 33 TV channels of M/s Sun TV Network Ltd., 4 TV channels are due for renewal of permission after 10 years. Ministry of I & B has sought a review of denial of security clearance to M/s Sun TV Network Ltd. from Ministry of Home Affairs in view of amended security clearance Guidelines of MHA. So far, MHA has not conveyed its decisions. Renewal of permission has been granted to the channels which have been given security clearance.

- (b) No, Sir.
- (c) Ministry is not aware of any such other seven similarly placed companies having 23 TV channels. However, Ministry had issued show cause notices to 9 companies having 26 TV channels after denial of security clearance by MHA. Details of these cases are given in the Statement.